

**Demand to denotify the existing Kasireddy Nayana Jyothi Kshetram lands in
Andhra Pradesh from Forest Department**

SHRI MEDA RAGHUNADHA REDDY (Andhra Pradesh): Sir, I would like to bring forth an important issue regarding the demolition of certain structures at the Kasireddy Nayana Ashram in the Jyothi Kshetram, Andhra Pradesh located in the deep forest which renders selfless service and offers free meal to the poor and those coming in from neighbouring States of Tamil Nadu, Karnataka, Kerala and even to the foreigners who do visit in large numbers. It also has more than 100 annadana satrams all over the State feeding thousands of poor people daily and was formed on the teachings of renowned spiritual guru Kasireddy Nayana. His teachings moved thousands of farmers in the drought-hit regions of Rayalaseema promoting them to donate the first crops from their fields to the ashram and the same is continued till now. Recognizing his significant contribution to the society, the Government has named a mandal in his honour in YSR Kadapa district, Andhra Pradesh. The recent action of the Forest Department to raze down the structures in the Kasinayana Jyothi Kshetram has hurt the sentiments of the enormous number of devotees who perform annadanam and also the public in and around the region.

Therefore, the Central Government is requested to please consider denotifying the existing Kasinayana Jyothi Kshetram land from the Forest department and also for consideration of allotment of 33 acres of land for taking up the developmental activities for expansion as a spiritual center considering its significance and the sentiment of lakhs of devotees from Andhra Pradesh and Rayalaseema region.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Meda Raghunadha Reddy: Shri Golla Baburao (Andhra Pradesh), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Shri A. A. Rahim (Kerala).

Shrimati Ranjeet Ranjan; Concern over the issues of safety and security arrangements in shelter homes for women in the State of Bihar.

**Concern over the issue of safety and security arrangement in shelter homes for
women in the State of Bihar**

श्रीमती रंजीत रंजन (छत्तीसगढ़) : उपसभापति जी, मैं आपके माध्यम से यह बताना चाहती हूँ कि जब मैं लोक सभा में थी, तो 2018 में मुजफ्फरपुर बालिकागृह कांड हुआ था, जिसमें 34 बच्चियों के बलात्कार की बात सामने आई थी। उसकी सीबीआई जांच हुई थी। उस सदन में वह मामला उठा था। तब सुमित्रा ताई स्पीकर थीं। उस मामले में कई लोग जेल गए थे, लेकिन बहुत सारे